IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-522(PB)/2017

IN THE MATTER OF:

M/s. Om Sai Ram Electric Company

Applicant/petitioner

Vs.

Amrapali Princely Pvt. Ltd.

Respondent

Order under Section 9 of the IBC

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Anurag Sharma, Advocats

For the Respondent:

Mr. Sanjay Bhatt, Mr. Alok Kumar Aggarwal &

Rati Tandon, Advocates

ORDER

Order dated 25.01.2018 has not been complied with. Learned Counsel for the applicant requests for further time.

List the matter on 23rd February, 2018.

(M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) (MEMBER TECHNICAL)

01.02.2018 V.Sethi